

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3852  
ANSWERED ON:18.02.2014  
OILSEEDS BOARD  
Sivakumar Alias J.K. Ritheesh Shri K.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has constituted the National Oilseeds and Vegetable Oil Development Board for production, procurement, processing and marketing of oilseeds and vegetable oil in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Yes, Madam. The National Oilseeds and Vegetable Oils Development (NOVOD) Board was established under an Act of Parliament namely "the National Oilseeds and Vegetable Oils Development Board Act, 1983 (No.29 of 1983)" as a statutory body for the development of oilseeds and vegetable oils industry in the country. The mandate of the Board is to promote the development of the oilseeds industry and vegetable oils industry. Functions of the Board include production, processing, marketing, technical and financial assistance, collection, procurement and maintenance of buffer stocks.

(c): Does not arise in view of (a) and (b) above.